ter and more methodical attention to research in selected, important areas;

(iii) To raise standards of education; and

(iv) Speed up the work of preparation of Pharmacopoeia as well as to exercise suitable control over drug manufacture.

It has also been decided to sef[^] up a 300 bedded Ayurvedic Hospital in Hari Nagar Delhi. Besides, steps are being taken to review the existing administrative and technical set-up for I.S.M. and Homoeopathy in the Ministry of Health and Family Welfare and to reorganise the same with a view to strengthening it.

National forest policy

•195. SHRI SAWAISINGH SISODIA:

SHRIMATI HAMIDA HABI-BULLAH:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI PRAKASH CHAND MEHROTRA:

SHRI GURUDEV GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have cir culated a draft on the national forest policy to expert bodies in the country for their comments; and

(b) if so, what progress has so far been made in regard to its finalisation and implementation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). A statement is laid on the Table of the Sabha.

Statement

to Questions

(a) Yes, Sir.

(b) As per recommendations of the Estimates Committee (1968-69) in its 76th Report the revision of National Forest Policy, 1952 was taken up. The draft prepared the broad outlines on indicated by the FAO and the sugges tions given by the Study Group of the Agriculture National Commission on was submitted to the Central Board of Forestry in October, 1974 for approval. On the recommendations of the Cen tral Board of Forestry, a sub-committe consisting of Forest Ministers of some of the States alongwith technical ex perts was constituted under the Chair manship of Shri R. J. Deotale, the then Forest Minister of Maharashtra m April, 1975 to finalise this draft. The sub-committee coopted the represen tative of Tribal Welfare Department (Ministry of Home Affairs), Govern ment of India and Member (Forestry), National Commission on Agriculture for their views. It also circulated the draft of the revised National Forest Po licy to the States for obtaining their comments. On the basis of the com ments and the views of the technical members of the sub-com experts and mittee the draft was finalised and was submitted to the Central Board of Fo restry for approval. The Central Board of Forestry has approved the draft in December, 1976 subject to further scrutiny by the Ministry.

On the recommendations of the Central Board of Forestry the draft is being scrutinised in the Ministry. A few minor changes in order to place proper emphasis on wildlife as discussed in the last meeting of the executive committee of the Indian Board for Wildlife have still to be carried out on the basis of suggestions which are being received and scrutinised.

When the draft is finally cleared by the Ministry the opinion of Legal Affairs Department would be solicited as to how to obtain acceptance or endorsement of the Parliament before it is issued in the proper form.